

offices who were previously observing half holidays on all Saturdays and in whose case orders were issued in 1960 making all Saturdays of the month except the second Saturday full working days.

#### **Idikki Hydro Electric Project**

**2612. Shri Vasudevan Nair:**  
**Shri C. Janardhanan;**  
**Shri P. C. Adichan:**

Will the Minister of Irrigation and Power be pleased to state:

(a) the amount allotted for the Idikki Hydro Electric Project during the current financial year; and

(b) the amount required by the Kerala Government for this project for the current year?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The Kerala Government, while submitting Annual Plan (1967-68) to Planning Commission, asked for Rs. 18 crores for Idikki Project for the current year. The Working Group on Power had recommended Rs. 13 crores. The State Government, however, have finally made a provision of Rs. 8.6 crores in their budget.

#### **Allotment of Chummeries in Lodhi Colony, New Delhi**

**2613. Shri M. L. Sondhi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Director of Estate allotted 70 single room chummeries at Lodhi Colony to the Government employees entitled for Type II accommodation, with service of less than one year even without any circular notice to all offices;

(b) whether it is also a fact that employees with 15 years service at their credit were ignored; and

(c) if so, the reasons therefor?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No. Some vacant chummeries in Lodhi Colony

were allotted to employees on the normal waiting list for type II accommodation on a number of occasions but they were not accepted by them. The Government, therefore, decided to treat these vacant chummeries as a type of hostel accommodation and 54 such chummeries were allotted to employees entitled to Type II accommodation on the waiting list for hostel accommodation, and to those who applied for hostel accommodation.

(b) No.

(c) Does not arise.

#### **Allocation for Andhra Pradesh in Fourth Plan**

**2614. Shri Parthasarathy:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that higher allocation for the Fourth Plan schemes have been demanded for Andhra Pradesh by the State Government; and

(b) if so, what is the reaction of the Central Government in this regard?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) No Sir. After discussion with the State Chief Minister in October/November 1966, and based on the financial resources as then forecast, the State's Fourth Plan outlay was agreed at Rs. 522 crores. Since then, no communication has been received from the State Government on the subject,

(b) Does not arise.

#### **Phyto-Chemicals Factory in Kerala**

**2615. Shri A. Sreedharan:**  
**Shri P. Vishwambharan;**  
**Shri K. Anirudhan;**  
**Shri P. C. Adichan;**  
**Shri Mangalathumadam:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the progress made in regard to the setting up the Phyto-Chemicals Factory at Neriya Mangalam in Kerala; and

(b) the steps Government propose to take to expedite the completion of the project?

The Minister of State in the Ministry of Petroleum and Chemical and of Planning and Social Welfare (Shri Baghu Ramaiah): (a) In view of the high prices of raw materials and the consequent increase in the cost of production of caffeine, which was the principal item of manufacture according to the production programme, the Phyto-Chemicals Factory proposed to be set up at Neyyamangalam has been abandoned.

(b) Does not arise.

#### Accumulation of Employees' Provident Fund

2616. Shri Indrajit Gupta:  
Shri Vasudevan Nair:  
Shri H. N. Mukerjee:

Will the Minister of Finance be pleased to state:

(a) whether the monies accumulated in the Employees' Provident Fund and controlled by Government, are being devalued due to policies of deficit financing pursued by Government itself; and

(b) the reasons for not affording protection to the affected employees, particularly those in Government service, by the introduction of Equity Policies through the Life Insurance Corporation?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). The contributions to the Provident Fund together with accrued interest, are returned to the subscribers in the same manner as deposits in commercial banks or investments in Government securities or Small Savings. These are not linked to the price index and the question of any devaluation or compensation therefor does not arise.

शकूर बस्ती, दिल्ली में केन्द्रीय स्वास्थ्य योजना का प्रौद्योगिक

2617. श्री हरदयाल देवगुण : क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि शकूर बस्ती, दिल्ली में केन्द्रीय सरकार के 2,000 से अधिक कर्मचारी रहते हैं;

(ख) क्या यह सच है कि इन कर्मचारियों ने इस क्षेत्र में केन्द्रीय स्वास्थ्य योजना की सुविधायें प्रदान करने के लिये अनेक बार सरकार को अभ्यावेदन दिये हैं; और

(ग) यदि हाँ, तो इस क्षेत्र में इस योजना को कब तक क्रियान्वित करने का सरकार का विचार है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० श्रीपति चन्द्रशेखर) : (क) स्वास्थ्य तथा परिवार नियोजन मंत्रालय में उपलब्ध सूचना से यह पता चलता है कि शकूर बस्ती, दिल्ली में रहने वाले केन्द्रीय सरकारी कर्मचारियों की संख्या लगभग 1000 है, जिनमें डिफेंस सिविलियन्स भी सम्मिलित हैं।

(ख) जी हाँ।

(ग) इस समय शकूर बस्ती में रहने वाले सरकारी कर्मचारियों की संख्या इतनी नहीं है कि वहाँ एक डिस्पेंसरी खोल दी जाये।

राजघाट समाधि, नई दिल्ली के कर्मचारी

2618. श्री राम सिंह अय्यरवाल :  
श्री निहास सिंह :